## GOVERNMENT OF INDIA ENVIRONMENT AND FORESTS LOK SABHA

UNSTARRED QUESTION NO:7331 ANSWERED ON:21.05.2012 ENVIRONMENTAL PROTECTION Singh Alias Pappu Singh Shri Uday

## Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Exxon Valdez ship which was dismantled in the Alang Shipyard caused one of the largest toxic spills;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government to ensure environmental protection from toxic spills caused by ship breaking?

## **Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

- (a)&(b): The ship 'Exxon Valdez' was not dismantled at the Alang shipbreaking yard.
- (c): The State Pollution Control Boards and State Maritime Boards are the responsible agencies to implement the directions of the Hon'ble Supreme Court of India relating to shipbreaking activities. At Alang, a Treatment, Storage and Disposal Facility (TSDF) is in operation for proper disposal of hazardous waste generated due to shipbreaking activities.